

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 40

CP (LLP) No. 3/Chd/Hry/2018

Under Section 63-64 LLP Act 2008

In the matter of:

Letsgomo labs LLP

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.12.2023.

Sd/-

Court Officer

October 30, 2023
Mukta